#### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

#### LOK SABHA UNSTARRED QUESTION NO. 1593 TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2022

## **BANNED PESTICIDES**

### 1593. SHRI DEEPAK BAIJ:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री

be pleased to state:

(a) whether the pesticides banned in foreign countries are being used by the farmers in our country at a large scale;

(b) if so, the details of such pesticides; and

(c) the side effect of such pesticides which have been banned in foreign countries?

#### ANSWER

### MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c) The Registration Committee constituted under section (5) of the Insecticides Act, 1968 registers the pesticides for use in the country after evaluation of their safety and efficacy. The registration committee while registering the pesticides provides the details of doses, crops, precautionary measures, antidotes etc on Label and Leaflets. The registered pesticides if used as per Label and Leaflets do not pose any harm to human beings, animals, living organisms other than pests. The decision to permit the use of particular pesticide in any country is based on the crops grown in the country, pest spectrum, climatic conditions, geography and other social and economic factors.

The Government of India, from time to time keeps reviewing the continued use or otherwise of those pesticides which are banned/severely restricted in other countries of the world due to their toxic concerns or have been reported to pose harm to human health or environment in our country or other countries of the world. These reviews are undertaken by constituting special committees or through the Registration Committee. Based on the recommendations of these committees and the Registration Committee, the Government ban, restrict, withdraw or refuse registration of pesticides because of their toxicity. (Annexure -I)

Annexure-I

## LIST OF PESTICIDES WHICH ARE BANNED AND RESTRICTED USE:

(As on 01.04.2022)

## I. PESTICIDES / FORMULATIONS BANNED IN INDIA

	Pesticides Banned for manufacture, import and use.					
	1.	Alachlor(Vide S.O. 3951(E), dated 08.08.2018)				
А.	2.	Aldicarb (vide S.O. 682 (E) dated 17 <sup>th</sup> July2001)				
	3.	Aldrin				
	3. 4.	Benzene Hexachloride				
	5.	Benomyl (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)				
	6.					
	7.	Carbaryl (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)				
	8.	Chlorbenzilate (vide S.O. 682 (E) dated 17 <sup>th</sup> July 2001)				
	9.	Chlordane				
	10.	Chlorofenvinphos				
	11.	Copper Acetoarsenite				
	12.	Diazinon (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)				
	13.	Dibromochloropropane (DBCP) (vide S.O. 569 (E) dated 25 <sup>th</sup> July1989)				
	14.	Dichlorovos(Vide S.O. 3951(E), dated 08.08.2018)				
	15.	Dieldrin (vide S.O. 682 (E) dated 17 <sup>th</sup> July 2001)				
	16.	Endosulfan (vide ad-Interim order of the Supreme Court of India in the Writ Petition (Civil) No. 213 of 2011 dated 13 <sup>th</sup> May, 2011 and finally disposed of dated10 <sup>th</sup> January, 2017)				
	17.	Endrin				
	18.	Ethyl Mercury Chloride				
	19.	Ethyl Parathion				
	20.	Ethylene Dibromide (EDB) (vide S.O. 682 (E) dated 17 <sup>th</sup> July 2001)				
	21.	Fenarimol (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)				
	22.	Fenthion (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)				
	23.	Heptachlor				
	24.	Lindane (Gamma-HCH)				
	25.	Linuron (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)				
	26.	Maleic Hydrazide (vide S.O. 682 (E) dated 17 <sup>th</sup> July 2001)				
	27.	Menazon				
	28.	Methoxy Ethyl Mercury Chloride (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)				
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	29. Methyl Parathion (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)				
	30. Metoxuron				
31. Nitrofen					
	32.	Paraquat Dimethyl Sulphate			
	33.	Pentachloro Nitrobenzene (PCNB) (vide S.O. 569 (E) dated 25th July 1989)			
34. Pentachlorophenol		Pentachlorophenol			
	35.	Phenyl Mercury Acetate			
36. Phorate(Vide S.O. 3951(E), dated 08.08.20		Phorate(Vide S.O. 3951(E), dated 08.08.2018)			
37. Phosphamido		Phosphamidon(Vide S.O. 3951(E), dated 08.08.2018)			
	38.	Sodium Cyanide ( banned for Insecticidal purpose only vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)* (*Regulation to be continued in the extant manner for non-insecticidal uses)			
	39.	Sodium Methane Arsonate			
	40.	Tetradifon			
	41.	Thiometon (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)			
	42.	Toxaphene(Camphechlor) (vide S.O. 569 (E) dated 25 <sup>th</sup> July 1989)			
	43.	Triazophos(Vide S.O. 3951(E), dated 08.08.2018)			
	44.	Tridemorph (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)			
	45.	Trichloro acetic acid (TCA) (vide S.O. 682 (E) dated 17 <sup>th</sup> July 2001)			
	46.	Trichlorfon(Vide S.O. 3951(E), dated 08.08.2018)			
	formulations banned for import, manufacture and use				
	1.	Carbofuron 50% SP (vide S.O. 678 (E) dated 17 <sup>th</sup> July 2001)			
В.	2.	Methomyl 12.5% L			
	3.	Methomyl 24% formulation			
	4.	Phosphamidon 85% SL			
	Pesticides Withdrawn (Withdrawal may become inoperative as soon as required complete data as per the guidelines is generated and submitted by the Pesticides Industry to the Government andaccepted by the Registration Committee. (S.O 915(E) dated 15 <sup>th</sup> Jun,2006)				
C.	1.	Dalapon			
	2.	Ferbam			
	3.	Formothion			
	4.	Nickel Chloride			
	5.	Paradichlorobenzene (PDCB)			
	6.	Simazine			
	7.	Sirmate (S.O. 2485 (E) dated 24 <sup>th</sup> September 2014)			
	8.	Warfarin (vide S.O. 915 (E) dated 15 <sup>th</sup> June 2006)			

# **II. PESTICIDES RESTRICTED FOR USE IN THECOUNTRY**

S.No.	Name of Pesticides	Details of Restrictions
1.	Aluminium Phosphide	The Pest Control Operations with Aluminium Phosphide may be undertaken only by Govt./Govt. undertakings / Govt. Organizations / pest control operators under the strict supervision of Govt. Experts or experts whose expertise is approved by the Plant Protection Advisor to Govt. of India except <sup>1</sup> Aluminium Phosphide 15 % 12 g tablet and <sup>2</sup> Aluminum Phosphide 6 % tablet. [RC decision circular F No. 14-11(2)-CIR-II (Vol. II) dated 21-09-1984 and G.S.R. 371(E) dated 20th may 1999]. <sup>1</sup> Decision of 282 <sup>nd</sup> RC held on 02-11-2007 and, <sup>2</sup> Decision of 326 <sup>th</sup> RC held on 15-02-2012.
		The production, marketing and use of Aluminium Phosphide tube packs with a capacity of 10 and 20 tablets of 3 g each of Aluminium Phosphide are banned completely. (S.O.677 (E) dated 17 <sup>th</sup> July, 2001)
2.	Captafol	The use of Captafol as foliar spray is banned. Captafol shall be used only as seeddresser. (S.O.569 (E) dated 25 <sup>th</sup> July, 1989) The manufacture of Captafol 80 % powder for
		dry seed treatment (DS) is banned for use in the country except manufacture for export. (S.O.679 (E) dated 17 <sup>th</sup> July, 2001)
3.	Cypermethrin	Cypermethrin 3 % Smoke Generator is to be used only through Pest Control Operators and not allowed to be used by the General Public. [Order ofHon,ble High Court of Delhi in WP(C) 10052 of 2009 dated 14-07- 2009 and LPA-429/2009 dated 08-
		09-2009]
4.	Dazomet	The use of Dazomet is not permitted on Tea. (S.O.3006 (E) dated 31 <sup>st</sup> Dec, 2008)
5.	Dichloro Diphenyl Trichloro ethane (DDT)	The use of DDT for the domestic Public Health Programme is restricted up to 10,000 Metric Tonnes per annum, except in case of any major outbreak of epidemic. M/s Hindustan Insecticides

		Ltd., the sole manufacturer of DDT in the country may manufacture DDT for export to other countries for use in vector control for public health purpose. The export of DDT to Parties and State non- Parties shall be strictly in accordance with the paragraph 2(b) article 3 of the Stockholm Convention on Persistent Organic Pollutants (POPs). (S.O.295 (E) dated 8th March, 2006) Use of DDT in Agriculture is withdrawn. In very special circumstances warranting the use of DDT for plant protection work, the state or central Govt. may purchase it directly from M/s Hindustan Insecticides Ltd. to be used under expert Governmental supervision. (S.O.378 (E) dated 26thMay, 1989).
6.	Fenitrothion	The use of Fenitrothion is banned in Agriculture except for locust control in scheduled desert area and public health. (S.O.706 (E) dated 03 <sup>rd</sup> May, 2007)
7.	Methyl Bromide	Methyl Bromide may be used only by Govt./Govt. undertakings/Govt. Organizations / Pest control operators under the strict supervision of Govt. Experts or Experts whose expertise is approved by the Plant Protection Advisor. [G.S.R.371 (E) dated 20 <sup>th</sup> May, 1999 and earlier RC decision]
8.	Monocrotophos	Monocrotophos is banned for use on vegetables. (S.O.1482 (E) dated 10 <sup>th</sup> Oct, 2005)
9.	Trifluralin	<ul> <li>(i) The Registration, import, manufacture, formulation, transport, sell and its all uses except use in wheat shall be prohibited and completely banned from 8<sup>th</sup> August, 2018.</li> <li>(i) (ii) A cautionary statement has to be incorporated in the label and leaflet that it is toxic to aquatic organism, hence should not be used near water bodies, aquaculture or pisciculture area.</li> <li>(vide S.O 3951(E) dated 8<sup>th</sup> August, 2018)</li> </ul>